



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/8750/2019	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. (HUDCO) Versus THE STATE OF ASSAM AND 7 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	GA, ASSAM
2	CRL.A(J)/95/2022 <u>7 Y O M 27 D :</u>	MAZAHARUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MS. A BEGUM	PP, ASSAM
	WITH I.A.(CrI.)/799/2022 in CRL.A(J)/95/2022	MAZAHARUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MS. A BEGUM	PP, ASSAM
3	I.A.(Civil)/1393/2022 in WP(C)/7053/2019	HASEN ALI AND 5 ORS. Versus SAHIDUL ISLAM AND ANR.	MR S K SARKAR MS C BURAGOHAJ A. N. H PHOM	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR R HOQUE
4	WP(C)/183/2024	UNION COOPERATIVE BANK LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, CO OP GA, ASSAM
5	WP(C)/1063/2024	M/S D J ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SINGHA MR G PATHAK MR T K DAS	SR. GA, ASSAM SC, FINANCE DEPTT.
6	WP(C)/2330/2024	KABIR AHMED Versus THE STATE OF ASSAM AND 28 ORS	MR. M KHAN MS J AKTAR	SC, HIGHER EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024

9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024
15)	MR. U SARMA	24-06-2024	To	26-06-2024
16)	MR. B BARMAN	24-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5364/2023	ABDUL KASHEM AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR M H AHMED I AMIN MS. N SULTANA	SC, CO OP GA, ASSAM
2	WP(C)/5917/2023 CAVT. NO. 07882/023,	ZAKIR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MS. Y AKHTAR MS S.KHATUN	SC, CO OP GA, ASSAM MR M H AHMED MR S H SIKDAR (r-6) FOR CAVEATOR
3	WP(C)/6178/2023	NIKHIL CACHAR HAIDIMBA BARMAN SAMITI AND 2 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM MR. R P SARMAH (R-7, R-14) MRS. R RONGMEI (R-7, R-14) MS. K L R YANTHAN (R-7, R-8) MR. D DOLEY (R-7, R-14) MR P UPADHYAYA (R-7, R-8, R-14) DY.S.G.I. SC, WPT AND BC
4	WP(C)/6553/2023	TAJ UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, APDCL MR. S HAZARIKA SC, FINANCE
5	WP(C)/6995/2023	UNION OF INDIA AND 3 ORS. Versus SHRI THAGIRAM NATH	MS. B SARMA	

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024

7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024
15)	MR. U SARMA	24-06-2024	To	26-06-2024
16)	MR. B BARMAN	24-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6864/2018	RUPAK SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR S K SARKAR MS. S DAS	SC, ELEM. EDU SC, FINANCE DEPTT.
2	WP(C)/7417/2018	SALEM AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR. A M ALAMAN	GA, ASSAM
3	WP(C)/5240/2019	ARUN DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KALITA MR K K DAS	SC, PNRD MR J CHUTIYA MR F U BARBHUIYA MS. S KEMPRAI MS S DAS MR. J HATIMURIA
4	WP(C)/9364/2019	DHANUBANGA SAMABAI SAMITTEE LTD AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	SC, CO OP
	WITH			
5	WP(C)/9348/2019	KRISHNAI SAMABAI SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP
	WITH			
6	WP(C)/9359/2019	DARANGGIRI SAMABAI SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	SC, CO OP
	WITH			
7	WP(C)/9366/2019	JHUNKAIPARA SAMABAI SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024
15)	MR. U SARMA	24-06-2024	To	26-06-2024
16)	MR. B BARMAN	24-06-2024	To	28-06-2024